

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

STARRED QUESTION NO:216
ANSWERED ON:07.12.2012
ASSURED RETURN UNDER NPS
Shekhar Shri Neeraj;Singh Shri Yashvir

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government proposes to allow minimum return to the subscribers under the New Pension Scheme (NPS);
- (b) if so, the details thereof including the percentage of assured return to the subscribers;
- (c) whether certain companies in which funds of the NPS have been invested by the National Securities Depository Limited have protested against the said proposal of the Government;
- (d) if so, the details thereof and the response of the Government thereto; and
- (e) the steps taken / being taken by the Government in this regard?

Answer

FINANCE MINISTER (SHRI P. CHIDAMBARAM)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT OF LOK SABHA STARRED QUESTION NO. 216 FOR ANSWER ON 07.12.2012 REGARDING `ASSURED RETURN UNDER NPS` BY SHRI NEERAJ SHEKHAR AND SHRI YASHVIR SINGH

(a) & (b) In the proposed PFRDA Bill-2011, the subscriber shall have an option of investing up to hundred percent of his funds in Government Securities and also an option to invest his funds in such schemes providing minimum assured returns.

(c) No, Sir. The National Securities Depository Limited (NSDL) is functioning as the Central Recordkeeping Agency (CRA) in the New Pension System (NPS) architecture.

The funds of NPS are being invested by the Pension Fund Managers (PFMs) appointed by the Pension Fund Regulatory and Development Authority (PFRDA).

(d) & (e) In view of reply (a) above, do not arise.